

Report and Audited Accounts (1983-84) of the India Investment Centre, New Delhi and related papers.

SHRI JANARDHAN POOJARI: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Twenty-fourth Annual Report and Audited Accounts of the India Investment Centre, New Delhi, for the year 1983-84.

(ii) Statement by Government accepting the above Report.

[Placed in Library. See LT—4|85 for (i) and (ii)]

Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN) Sir, I beg to lay on the Table (in English and Hindi) of the following papers:—

(i) Twenty-first Annual Report and Accounts of the Institute of Applied Manpower, Research, New Delhi; for the year 1983-84; together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Institute.

[Placed in Library. See No. LT—17|85 for (i) and (ii)].

Report (1983-84) of the Kudremukh Iron Ore Company Limited, Bangalore and related papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI NATWAR SINGH) Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and the Hindi) of the following papers:—

(i) Eighth Annual Report of the Kudremukh Iron Ore Company Limited; Bangalore, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT—291|85 for (i) and (ii)].

Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

SECRETARY-GENERAL: Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (1984-85) which were presented by the Chairman of the Committee to Speaker of the Seventh Lok Sabha on the 31st December, 1984 before its dissolution:—

(1) Fifty-ninth Report on action taken by Government on the recommendations contained in their Fifty-fourth report on the Ministry of Defence Reservations for and employment of Scheduled Castes and Scheduled Tribes in Defence Services.

(2) Sixtieth Report on action taken lay Government on the recommendations contained in their Forty-eight report on the Ministry of Industry (Department of Industrial Development)—Reservations for and employment of Scheduled Castes and Scheduled Tribes in Bharat Leather Corporation Limited and facilities, provided by the Corporation for the economic development of Scheduled Castes and Scheduled Tribes.

LEAVE OF ABSENCE TO SHRI ALIBA IMTI

MR. CHAIRMAN. I have to inform Members that a letter dated the 15th January 1981 has been received from Shri T. Aliba Imti to the effect that due to illness he would not be able to attend the current Session of the Rajya Sabha. Shri Aliba Imti has requested for grant of leave of absence from all the sittings of the Rajya Sabha during its 132nd Session?

Is it the pleasure of the House that permission be granted to Shri Aliba Imti for remaining absent from all the sittings of the House during the current Session?

[No honourable Member dissented]

MR. CHAIRMAN: Permission to remain absent is granted.